Social audit and Lok Adalats under MGNREGA

2196. DR. SANTANU SEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether social audit and lok adalats have been put in place under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) across States and if so. the details thereof, State-wise break-up;
- (b) the data of the total number of MGNREGA ombudsmen appointed in the last three years, State-wise;
- (c) the data of the complaints received by MGNREGA ombudsmen in the last three years, State-wise; and
- (d) the most common or frequent types of complaints received by ombudsmen under MGNREGA?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) As per section 17 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, the Gram Sabha would monitor the execution of works within the Gram Panchayat, conduct regular social audits of all the projects under scheme taken up within the Gram Panchayat, Gram Panchayat shall make available all relevant records to the Gram Sabha for the purpose of conducting the social audit. 26 States have established Independent Social Audit Units as on 03.08.2018. States/UT-wise details of SocialAudit UniUinder MGNREGA are given in the Statement-I (See below).

- (b) State/UT-wise total number of ombudsmen appointed under MGNREGS during last three years is given in the Statement-II (See below).
- (c) and (d) The data of the complaints received by MGNREGA ombudsmen are not maintained at the Ministry level.

Statement-I

| Sl. No. | Independent Social Audit | 1 | 2 |
|---------|--------------------------|----|-------------|
| | Unit under MGNREGS | 3. | Sikkim |
| | established | | |
| | | 4. | Tamil Nadu |
| 1 | 2 | 5. | Karnataka |
| 1. | Gujarat | 6. | Telangana |
| 2 | 3.6 | • | 10141184114 |
| 2. | Mizoram | 7. | Meghalaya |

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|-----|--------------------|---------------|---------------------|
| 1 | 2 | 1 | 2 |
| 8. | Himachal Pradesh | 18. | Punjab |
| 9. | Andhra Pradesh | 19. | Nagaland |
| 10. | West Bengal | 20. | Maharashtra |
| 11. | Chhattisgarh | 21. | Uttarakhand |
| 12. | Odisha | 22. | Bihar |
| 13. | Assam | 23. | Uttar Pradesh |
| 14. | Tripura | 24. | Arunachal Pradesh |
| 15. | Jammu and Kashmir | 25. | Kerala |
| 16. | Jharkhand | 26. | Manipur |
| 17. | Madhya Pradesh | | |

Statement-II

State/UT-wise total number of ombudsmen appointed under MGNREGS
during the last three years

| Sl. N | o. State Name | Total District | Total Districts with Ombudspersons appointed during last three years |
|-------|---------------------|----------------|--|
| 1 | 2 | 3 | 4 |
| 1. | Andaman and Nicobar | 3 | 0 |
| 2. | Andhra Pradesh | 13 | 0 |
| 3. | Arunachal Pradesh | 20 | 0 |
| 4. | Assam | 28 | 4 |
| 5. | Bihar | 38 | 5 |
| 6. | Goa | 2 | 0 |
| 7. | Gujarat | 33 | 4 |
| 8. | Haryana | 22 | 0 |
| 9. | Himachal Pradesh | 12 | 3 |
| 10. | Jammu and Kashmir | 22 | 20 |
| 11. | Karnataka | 30 | 21 |

Status of MGNREGA

2197. DR. SANTANU SEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the average Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wages over the last three years and if so, the details thereof;